

Annexure-7

Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 14-05-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	DEEC Monitoring Cell, Nhava Sheva-II, JNCH		08-04-2022	34,07,15,252	-	Unsecured Government Dues	-	-	NO	-	-	-	-	34,07,15,252	-
2	Deputy Commissioner, Central Goods and Service Tax & Central Excise, Division-II, Halol, Vadodara-II Commissionerate		11-04-2022	4,06,66,682	-	Unsecured Government Dues	-	-	NO	-	-	-	-	4,06,66,682	-
3	ESI Corporation (Ministry of Labour & Employment, Government of India)		28-04-2022	6,54,121	-	Unsecured Government Dues	-	-	NO	-	-	-	-	6,54,121	